

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/6(KB)2024
IN
C.A.(CAA)/193(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	RDB REALTY & INFRASTRUCTURE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance via video conference/physically

For Petitioner

Mrs. Manju Bhuteria, Adv.

Mr. Aisha Amin, Adv.

For Regional Director, Eastern Region, MCA

Mr. Alok Tandon, Joint Director

ORDER

1. Ld. Counsel for the petitioner present. Joint Director, office of RD present.
2. When this matter was taken up for hearing Mr. Alok Tandon, JD appearing for office of RD states that the office of RD has no objection if this scheme is sanctioned. This statement is taken on record.
3. Heard the parties. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**